

ITEM NO.26

COURT NO.12

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 35520/2013

[Arising out of impugned final judgment and order dated 17-02-2012 in WA No. 110367/2011 passed by the High Court of Judicature at Madras]

THE STATE OF TAMIL NADU & ORS.

Petitioner(s)

VERSUS

PON ELANGOVAN . & ORS.

Respondent(s)

(IA No. 175200/2023 - EXEMPTION FROM FILING O.T.
IA No. 166443/2023 - EXEMPTION FROM FILING O.T.
IA No. 5/2014 - EXEMPTION FROM FILING O.T.
IA No. 32297/2024 - EXEMPTION FROM FILING O.T.
IA No. 20572/2024 - INTERVENTION/IMPLEADMENT
IA No. 129903/2024 - INTERVENTION/IMPLEADMENT
IA No. 32296/2024 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 12565/2016 (XII)

SLP(C) No. 16617/2016 (XII)

SLP(C) D 3707/2016 (XII)

(IA No. 51479/2020 - CONDONATION OF DELAY IN FILING
IA No. 51480/2020 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 51481/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 51482/2020 - EXEMPTION FROM FILING O.T.)

SLP(C) D 3705/2016 (XII)

(IA No. 87698/2018 - CONDONATION OF DELAY IN FILING
IA No. 87702/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 87700/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 87699/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16616/2016 (XII)

(IA No. 117938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 20-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. D.kumanan, AOR
Mr. Veshal Tyagi, Adv.

For Respondent(s) Ms. Mary Mitzy, Adv.
Ms. Shakun Sharma, AOR

Mr. K. K. Mani, AOR

Mr. Senthil Jagadeesan, Sr. Adv.
Mr. T. Harish Kumar, AOR

Mr. Karunakar Mahalik, AOR

Mr. Anup Kumar, AOR
Mr. P. Gunasekar, Adv.

Mr. Anil Kumar Mishra-i, AOR

Mr. G.Sivabalamurugan, AOR
Mr. Selvaraj Mahendran, Adv.

Mr. M.P. Parthiban, AOR

Mr. P. V. Yogeswaran, Adv.
Mr. Akshat Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

By way of last opportunity, list the matters next week as prayed for by the learned counsel appearing for the petitioner(s).

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)